

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 8132-8133/2023

ICICI BANK LTD.

Appellant(s)

VERSUS

MANOJ MADHUSUDHANAN & ANR.

Respondent(s)

IA No. 245423/2023 - EXEMPTION FROM FILING O.T.

IA No. 245421/2023 - STAY APPLICATION

Date : 29-08-2025 This matter was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA

HON'BLE MR. JUSTICE R. MAHADEVAN

For Appellant(s) : Ms. Anuradha Dutt, Adv.
Mr. Kuber Dewan, Adv.
Ms. Neeharika Aggarwal, Adv.
Mr. Kaushtubh Srivastava, Adv.
Ms. B. Vijayalakshmi Menon, AOR

For Respondent(s) : Mr. Swetank Shantanu, AOR
Mr. Pratap Shanker, Adv.
Ms. Shilpi Shrivastava, Adv.
Mr. Ankit Kumar, Adv.
Mr. Sanjeev Kumar Choudhary, Adv.

Mr. Kartik Yadav, Adv.
Mr. Parinay Vasandan, Adv.
Mr. Sidhant Kaushik, Adv.
M/S. D.S.K. Legal, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 28.11.2025.

(NEETU SACHDEVA)
ASTT. REGISTRAR-cum-PS

(DIVYA BABBAR)
COURT MASTER (NSH)